

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/797/IB/2018
NAME OF THE PETITIONER(S) : POINEER ARUNACHALAM PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWARIES & DISTILLERIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. C. SAMYANARAYANA (for A. K. MYLAMY & ASSOCIATES)	for O.C.	A. C. Samyana
2.	JANANI SHANKAR (FOR RAHUL BALAJI)	for Respondent	Janani

ORDER

Counsel representing both parties are present. Counsel for respondent stated that they are trying to settle the matter by paying the principal amount and intend to place a fresh proposal in this regard. Counsel for petitioner prayed time for seeking instructions from his client. At request, time is enlarged for submitting the status and outcome of the talks between the parties. **Put up on 31.08.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)